

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-12972-JK (LD ) of 2024**  
**DATED:- 18- 07 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
Secretary to Government  
Dated:- 18- 07 - 2024

No:- LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jim*

*Reyaz Ali Bhat*  
*18.07.24*

**Annexure to the Government Order No. 12972-JK(LD) of 2024 dated 18.07.2024**

S. NO	Case Type	Title of the Case	OIC	Designation
1.	WP(C) 1080/2024	Abdul Rather v.UT of J&K	Mr. Showkat Ahmad Mailk	STO Circle "Budgam"
2.	WP(C) 1099/2024	Haji Filling Station Vs UT	Mr. Showkat Ahmad Mailk	STO Circle "Budgam"
3.	WP(C) 1210/2024	Century Engineering Vs Ut of J&K	Mr.Rouf Ahmed Shah	STO Circule "K" Srinagar
4.	WP(C) 1110/2024	Ghulam Nabi Wani Vs UT	Mr.Majid Ul Islam,	STO Circle "Baramulla-II
5.	WP(C) 1086/2024	Mohammad Ashraf Rather Vs UT of J&K & others	Mr. Showkat Ahmed Malik	STO Circle "Budgam"
6.	WP(C) 1259/2024	Raja Zahoor Iqbal Khan Vs UT of J&K	Mr. Aijaz Malik	STO Circle "H" Sgr
7.	WP(C) 1204/2024	Abdul Hameed Khan Vs UT of J&K	Mr.Pariz Ahmed Ganai	STO Circle Kupwara
8.	WP(C) 1061/2024	Sheikh Mohammad Yousf v.UT of J&K	Mr.Farooq Ahmad Kumar	STO Circle Anantnag -II
9.	WP(C) 1292/2024	Nasir Ahmad Dar Vs UT of J&K & others	Mr. Showkat Ahmad Malik	STO Circle "Budgam"
10.	WP(C) 1034/2024	Mir Cottage Industries v. UT of &K	Mr.Aijaz Ali Lone	STO Circle "J" Srinagar
11.	WP(C) 1130/2024	Vaseem Yousuf Raja Vs UT of J&K	Mr. Amir -ul - Haq	STO Circle Anantnag -I
12	CP No.98/2024	Sajjad Ahmed V/s Rashmi Singh & Anr.	Ms. Namrita Dogra, JKAS	Addl. Commissioner, State Taxes (Adm & Enf) Jammu
13	O.A. No. /2024 t	Rita Sehgal and Ors V/s Union Territory of J&k and Anr.	Mr. Trikansh Bhushan	Under Secretary to Government

*Jm*

*Nayyaz*